NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/69/2016

NAME OF THE PETITIONER(S)

: IVCRL Assits & Holdings Ltd & Another

NAME OF THE RESPONDENT(S)

: Chennai Water Desalination Ltd & 6 Others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represente	d by	Signature	
	hoskae il Jain	for R7		apris	

Pravarshini Pravarshini

> Archama Iyer Thoriganbak Kaman

Louisel for Respondent No. 2 to l

Petitioner

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<u>ORDER</u>

Counsel for Petitioner present. Counsel for R2 to R6 present. Counsel for R7 also present. Counsel for Petitioner submitted that settlement talks are at the stage of conclusion and sought more time for reporting the settlement arrived at. At request, time is enlarged. Put up on 21.08.2107 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)